

3 Equipment erection (Departmental)	
Ammonia Plant	33%
Urea Plant	39%
Sulphuric Acid Plant	66%
Sulphate Plant	15%
4 River protection work	Completed.
5 Railway siding	Sulphur pad loop has been commissioned.
6 Township	Out of 802 quarters 782 have been Completed.
7 Plant and Machinery;	96% of the equipment have been received at site.
8 Water Treatment Plant	(i) Raw Water Pump House 90% (ii) Treatment Plant—15%
9 Steam Generation Plant	Procurement and fabrication of machinery are in progress.

Gauhati Refinery

172. Shri P. C. Borooah:
Shri Bhagwat Jha Azad:
Shri S. C. Samanta:
Shri Subodh Hansda:
Shri M. L. Dwivedi:

Will the Minister of Petroleum and Chemicals be pleased to state:

(a) whether the scheme for the expansion of the capacity of the Gauhati Refinery has been finalised;

(b) if so, the cost thereof and the foreign exchange contents involved; and

(c) the extent of expansion envisaged in its refining capacity and whether the increased crude oil resources in Assam have been taken into consideration while determining the expansion?

The Minister of Petroleum and Chemicals (Shri Alagesan): (a) to (c). The question of expanding the Gauhati refinery and the financial draw-backs inherent in such a proposal like under-recoveries of freight, incidence of sales tax etc. were referred to Assam Government for review in order to reduce the financial burden on the refinery. The reply of the State Government is awaited.

Strike in Pusa Polytechnic, Delhi

173. Shri Ram Sewak Yadav:
Shri Yashpal Singh:
Shri Bagri:

Will the Minister of Education be pleased to state:

(a) whether it is a fact that about 900 students went on a strike in Pusa Polytechnic, Delhi from the 16th September, 1966;

(b) if so, the demands of the students; and

(c) the action taken by the authorities concerned to meet their demands?

The Minister of Education (Shri M. C. Chagla): (a) Yes, Sir.

(b) The demands of the students pertained to:

(i) drawing up of standard rules for the conduct of examinations both regular and Supplementary and the holding of a second Supplementary examination this year so that those who have failed may have the same benefits as were extended to some students in the first Supplementary examination.

(ii) proper arrangements for library, common room, canteen, medical facilities and drinking water.